

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
STARRED QUESTION NO. 283
TO BE ANSWERED ON MARCH 27, 2023

SCHEME OF SHELTERS FOR URBAN HOMELESS

NO. 283. PROF. MANOJ KUMAR JHA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of shelter homes along with their current capacity under the Scheme of Shelters for Urban Homeless, State-wise and gender-wise;
- (b) the number of urban homeless who do not have identification proof;
- (c) the number of Shelter Management Committees in the country;
- (d) whether Government proposes to take measures to improve the quality and capacity of shelter homes under the said scheme; and
- (e) if so, the details thereof?

ANSWER
THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED IN REPLY TO PARTS (a) to (e) OF THE RAJYA SABHA STARRED QUESTION NO. 283 FOR ANSWER ON 27.3.2023 REGARDING 'SCHEME OF SHELTERS FOR URBAN HOMELESS'

- (a): State/ Union Territory (UT) Project Sanctioning Committee (PSC) is competent to approve proposals for establishment of shelters under 'Scheme of Shelters for Urban Homeless (SUH)' a component of Deendayal Antyodaya Yojana- National Urban Livelihoods Mission (DAY-NULM). The operational guidelines of SUH provide that States/ Urban Local Bodies (ULBs) may establish separate shelters also to cater the special needs such as men shelters and women shelters.

As per information given by States/ UTs, as on 28.2.2023, a total of 1,815 shelters having capacity of 1.03 lakh are functional under DAY-NULM. Of which, 272 men shelters having capacity of 14,716 and 88 women shelters having capacity of 3,832 are functional. State/UT-wise details of functional shelters and their capacity under DAY-NULM as on 28.2.2023, are at Annexure.

- (b): Mission guidelines do not prescribe the need of any identity proof to access the shelters. The shelter is a space for convergence and various entitlements of social security of the homeless. The Executive Committee of ULB headed by Municipal Commissioner is responsible to ensure availability of such entitlements including Electors' Photo Identity Card, Aadhar Card etc. as per eligibility to the urban homeless. The details of such benefits availed by individual urban homeless would be available with respective States/ UTs.
- (c): As per information given by States/ UTs, as on 28.2.2023, 1,222 Shelter Management Committees have been constituted by State/ULB to supervise the day-to-day functioning of the Shelter.
- (d)&(e): It is the primary responsibility of Governments of the States/ UTs to provide shelter for the urban homeless. However, in order to complement their efforts, Ministry of Housing and Urban Affairs is administering a scheme SUH under DAY-NULM, through respective States/UTs. PSC constituted at the State level is competent to consider and approve proposals for construction/refurbishment of shelters for urban homeless. The same committee is also empowered to sanction appropriate operations & management (O&M) cost of the shelters. The O&M cost, as approved by the PSC, would cover, *inter-alia*, the annual servicing cost which includes cost of upkeep, maintenance, replenishment of bedding and kitchen equipment etc.

Further, State Level Shelter Monitoring Committee constituted as per the direction of Hon'ble Supreme Court, Executive Committees at State and ULB level and Shelter Management Committees are constituted to take measures to improve the quality and required capacity of shelter homes under the said scheme.

ANNEXURE REFERRED TO IN REPLY TO PART (a) of RAJYA SABHA STARRED QUESTION NO. 283 TO BE ANSWERED ON MARCH 27, 2023.

State / UT-wise details of total shelters, men and women shelters functional and their capacity created as on 28.2.2023

S.No	States/ Union Territories	Total functional shelters		Men shelters		Women Shelters	
		No. of Shelters	capacity created	No. of shelters	capacity created	No. of shelters	capacity created
1	Andhra Pradesh	89	4,600	17	880	5	250
2	Assam	2	50	2	50	0	0
3	Bihar	87	3,083	4	55	0	0
4	Chandigarh	1	105	0	0	0	0
5	Chhattisgarh	45	2,121	0	0	1	50
6	Goa	3	68	2	48	1	20
7	Gujarat	63	7,202	2	50	1	10
8	Haryana	51	2,740	0	0	0	0
9	Himachal Pradesh	19	638	3	220	1	15
10	Jammu & Kashmir	1	50	0	0	0	0
11	Jharkhand	55	1,598	26	940	7	124
12	Karnataka	118	3,982	68	2,376	10	264
13	Kerala	17	2,061	1	180	2	230
14	Madhya Pradesh	119	4,280	2	145	2	70
15	Maharashtra	96	4,961	14	575	5	186
16	Meghalaya	4	93	0	0	0	0
17	Mizoram	96	4,299	7	241	10	400
18	Nagaland	3	90	0	0	0	0
19	NCT of Delhi	193	17,035	92	7,585	18	1,054
20	Odisha	48	2,329	1	25	0	0
21	Puducherry	2	200	0	0	1	50
22	Punjab	27	1,373	0	0	0	0
23	Rajasthan	208	9,537	0	0	1	50
24	Sikkim	1	13	0	0	0	0
25	Tamil Nadu	225	16,449	15	750	13	585
26	Telangana	36	2,258	11	390	8	385
27	Tripura	8	400	1	50	1	50
28	Uttar Pradesh	135	8,342	4	156	1	39
29	Uttarakhand	11	672	0	0	0	0
30	West Bengal	52	2,797	0	0	0	0
	Total	1,815	1,03,426	272	14,716	88	3,832